

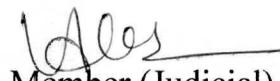
3 G.Tandi-Vrs-UOI&Ors.  
ADMISSION Sl.No.7  
MA No.824/13  
OA No.856/13

**Order dated 12<sup>th</sup> December, 2013.**

**CORAM:**  
**THE HON'BLE MR.A.K.PATNAIK, MEMBER (JUDICIAL)**

.....  
On being pointed out as to how one OA with prayer for providing appointment on compassionate ground of four different applicants is maintainable jointly, Mr. R.B.Mohapatra, Learned Counsel for the Applicants prays permission to withdraw this OA with liberty to file OA individually. Prayer allowed. This OA is disposed of as withdrawn with liberty to the applicants to file OA individually if so desired.

Mr.Mohapatra, also prays to permit him to take back the extra copies of the OAs filed in the Registry. Prayer allowed. Registry is directed to return the extras copies of the OA filed in this case.

  
Member (Judicial)